

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 30.08.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 30.08.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 473/2015 (M.A. No. 10/2016, M.A. No. 296/2017, M.A. No. 490/2017, M.A. No. 1067/2017 & M.A. No. 1381/2017)	Gauri Maulekhi Vs. State of J & K & Ors.	Mr. Krishnan Venugopal, Sr. Adv. with Mr. Aditya Singla, Adv. for Applicant Mr. Jahangir Iqbal Ganai, AG with Mr. G. M. Kawoosa, Adv. for R-1 to 4 Ms. Sakshi Popli & Ms. Juhi, Advs. for R-2 Mr. Gaurav Pachnada, Sr. Adv. with Ms. Renu Gupta, Adv. for R-3 & 4 Mr. Anupam Raina, Adv. for R-5 Mr. S. A. Zaidi, Amicus Curiae Ms. Antima Bazaz, Adv. for R-16 to 22 Mr. Arun K. Sinha, Adv. Mr. B. V. Niren, Adv. Mr. Vikas Sharma, Adv. Mr. Krishna Kumar Singh, Adv. for THDC	12.11.2018
2.	Original Application No. 123/2018 (M.A. No. 941/2018, M.A. No. 963/2018, M.A. No. 964/2018, M.A. No. 965/2018, M.A. No. 966/2018, M.A. No. 967/2018, M.A. No. 968/2018, M.A. No. 969/2018, M.A. No. 970/2018, M.A. No. 991/2018, M.A. No. 992/2018 M.A. No. 1298/2018 & M.A. No. 1301/2018)	Tribunal on its own Motion Vs. State of Uttarakhand & Ors.	Mr. Raj Panjwani, Sr. Adv. (Amicus Curiae) Mr. Rahul Verma, AAG for State of Uttarakhand and DC Dehradun Mr. Mukesh Verma, Adv. for UEPCB Mr. Rajkumar, Adv. for CPCB Mr. N. Banhopadhyay, Adv. for CETP Sitargang Mr. Sanjay Upadhyay, Adv. Ms. Guaita Pahika, Adv. Mr. Ritwika Nanda, Adv. Mr. Sumeer Sodhi, Adv. Mr. Rahul Khurana, Adv. Mr. R. Jawahar Lal, Adv.	13.11.2018

COURT MASTER